ए० करोलबाग, दिल्ली में उनकी सरक्षा के लिए सांध 8 बजे से सुबह 8 बजे तक डयटी पर तैनात किया गया था। उसी मकान के एक भाग में बक्शी जगदेव सिह के पुत्र द्वारा चलायी जा रही दुकान में तारीख 1.3.86 को सूबह 5.30 बजे से 6.00 बजे के बीच चोरी हई । चोर चोरी करके भागने में सफल हो गये। बख्शी जगदेव सिंह के पुत्र श्री करम जीत सिंह की शिकायत पर भारतीय दण्ड संहिता की 457/380 के तहत एक **मा**मला प्रथम सूचना रिपोर्ट 163 दर्ज किया गया भौर अभी तक तहकीकात की जा रही है । दोनों कान्सटबलों को डिस्ट्क्ट लाइन्स में स्थानान्तरित कर दिया गया ग्रौर प्राथमिक जांच के ग्राधार पर अनुशासनात्मक कार्रबाई करने के श्रादेश दे दिये गये हैं।

Circumstances leading to the Death of Smt. Neelam Sharma of R. .K. Puram, New Delhi

2179. SHRI PRITHIBI MAJHI: Will the Minster of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the news item appearing in the 'Hindustan Times' of the 12th May, 1986 regarding the murder of one Shrimati Neelam Sharma of Sector III, R. K. Puram, New Delhi;
- (b) whether it is a fact that she was murdered by her in-laws and she expired in the Dr. Ram Manohar Lohia Hospital, New Delhi, on the 10th May, 1986;
- (c) whether it is a fact that she was harassed by her in-laws for not bringing sufficient dowry and also a coloured TV;
- (d) whether it is also a fact that police took no action and the case was hushed up as a suicide case; and

(e) if not, what action has been taken against the culprits?

THE MINISTER OF STATE IN THE MINISTRIES OF PERSONNEL, PUBLLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIP. CHIDAMBARAM); (a) Yes, Sir.

- (b) and (c) The case i_S under investigation.
 - (d) No, Sir.
- (e) A case u|s 306|498-A|406 IPC was registered at P.S. Janakpuri, New Delhi, Four persons, viz. Raghu Bhushan (Husband), Vijay Bhushan (Brotherin-law), Shyam Sunder (Father-in-law) and Smt. Raj Rani (Mother-in-law) have been arrested.

Foodgrains Requirement of Maharashtra

- 2180. SHRIMATI SURYAKANTA
 JAYAWANTRAO PATIL: Will the
 Minister of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) what is the estimated demand for different varieties of foodgrains for the year 1985-86 from Government of Maharashtra; and
- (b) the demand actually met by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND STATE IN THE MINISTER \mathbf{OF} AND CIVIL MINISTRY OF FOOD SUPPLIES (SHRI AJIT PANJA): (a) and (b) The demand, allotment and offtake of foodgrains in respect of Maharashtra for the year 1985-86 was as under:--

(In lakh tonnes)

										Demand	Allotment	Off-take
Rice										9.00	4 35	3.95
Wheat (fo System)	r Put)	olic E	istrib	ution			ě		٠	6· 55	7 · 20	3 · 83
Wheat (fo	r Ro	ller F	lour :	Mills)	•	•		•		8 · 54	9 · 23	7.00